

SHRI THAMPAN THOMAS: We want a discussion on it.

MR. DEPUTY SPEAKER: Give it in writing. We will see.

SHRI THAMPAN THOMAS: I have already given a notice in the morning before ten O'clock.

MR. DEPUTY SPEAKER: Shri Bhagat.

12.28 hrs.

### BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 21st March, 1988, will consist of:

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolutions seeking disapproval of the following Ordinances together with consideration and passing of the Bills, as passed by Rajya Sabha, replacing them.
  - (a) The Major Port Trusts (Amendment) Ordinance, 1988.
  - (b) The Delhi Municipal Corporation (Amendment) Ordinance, 1987.
  - (c) The Delhi Administration (Amendment) Ordinance, 1987.
- (3) Consideration and passing of:
  - (a) The Illegal Migrants (Determination by Tri-

bunals) Amendment Bill, 1987.

- (b) The Constitution (Fifty-Ninth Amendment) Bill, 1988, as passed by Rajya Sabha.
- (4) General discussion on the Punjab Budget for 1988-89
- (5) Discussion and voting on:
  - (a) Demands for Grants on Account (Punjab) for 1988-89.
  - (b) Supplementary Demands for Grants (Punjab) for 1987-88.
- (6) General Discussion on the Tamil Nadu Budget for 1988-89.
- (7) Discussion and voting on:
  - (a) Demands for Grants on Account (Tamil Nadu) for 1988-89.
  - (b) Supplementary Demands for Grants (Tamil Nadu) for 1987-88.
- (8) Discussion and voting of the Demands for Grants under the control of the following Ministries:
  - (a) Human Resource Development.
  - (b) Textiles.

[Translation]

SHRI AZIZ QURESHI (Satna): The following item may be included in the next week's agenda.

The Satna Parliamentary Constituency is a backward area where Railway Department has not made much development. Satna Rewa railway line has been sanctioned but the pace of work is very slow. There is no direct link between Satna and Bhopal, the capital of the State. The 133/134 train which operates thrice a

week from Howrah to Ahmedabad via Nagpur has not been diverted through Jabalpur and Santa in spite of persistent demand of the people of this area. In spite of a long standing demand no orders have yet been issued to provide a stoppage of Mahanagri and Ganga-Kaveri trains at Mehar, an historical city which is visited by thousands of people for religious and cultural purposes. Similarly, the necessity of running a passenger train between Katni and Kaipore for the convenience of labourers, Adivasis and the people of the weaker section, is also not being considered. The reservation quota from Satna to Bombay, Calcutta and other places is also very meagre as a result of which the people are facing a great difficulty. The construction work relating to development of Satna as a model railway station and the third platform has not been started so far. Action to name a station in Madhya Pradesh after Chitrakut for passengers bound for that place, has still not been initiated. Similarly, facilities like additional waiting rooms, retiring rooms, toilets and drinking water in the area of Satna, Mahiya and Chitrakut are unsatisfactory.

The Minister of Railways may kindly pass orders as soon as possible for completing all these works after giving them due consideration.

[English]

SHRI NARAYAN CHOUBEY  
(Midnapore): The following items may be included in the next week's agenda:

The entire telephone system in the whole country particularly in West Bengal and Midnapore District is out of gear. Whereas telephone charges have sharply increased, service has fallen very badly. Over and above, the users are further tortured by false and wrong bills. There is none to hear the complaints of the users. Reports here and there go un-noticed. Due to acute shortage of staff and spares the situation becomes further grave. The Government must take positive steps in this regard.

The service at the Ram Manohar Lohia

Hospital is becoming worse every day. Many pieces of equipment bought at huge cost are either lying idle or are out of order. Little time is available for the authorities in charge of the Hospital to look into the administration side. The Government should institute a thorough inquiry for taking remedial measures for improvement of service in this big hospital.

[Translation]

SHRI HAFIZ MOHD. SIDDIQ  
(Moradabad): The following item may kindly be included in the next week's agenda.

Keeping in view the population of minorities in the country, their economic condition is very pitiable and critical. They lack education. In the circumstances, I urge the Government of India that the schools of minorities should be specially promoted and similarly preference should be given to them in employment in proportionate to their population so that their economic condition may improve, poverty may be eradicated and their proportionate representation in services be ensured.

SHRI HARISH RAWAT (Almora): I want to urge the hon. Minister of Parliamentary Affairs that the following two items may be included in the next weeks's agenda.

1. The prospects of Rabi crop after the Kharif crop have been practically reduced to nil in the unirrigated areas. Due to lack of funds and inadequacy of employment opportunities under the drought relief programmes, the situation has reached almost a point of starvation. For instance in my constituency the irrigation facilities exist for namesake only.

2. Officials and employees of more than 70 public sector undertakings are agitating for interim relief. A high-powered commission appointed to fix their pay scales recommended a long time ago an interim relief to them. But the Central Government is delaying unnecessarily the implementation of their recommendation.

Therefore, discussion on these points is essential in the House.

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): My following item may be included in the next week's agenda.

Although most of the country is affected by severe drought of this century its most harrowing situation is visible in Rajasthan. As a result due to malnutrition and deficiency of vitamin 'A' the cornea of children and old people have started drying.

This does not occur all of a sudden. Malnutrition and long time hunger acts as a slow poison. Where there is a severity of drought as in Rajasthan, the people first become victims of night blindness due to lack of vitamin 'A'. This night blindness is a serious alarm of trouble but the drought stricken people are not bothering about it even after coming to know about this danger. Due to night blindness thousands of labourers spend their night at the sites only because they cannot go home in darkness.

Therefore I demand that the Central Government should ascertain the correct position by deputing a special medical group to these border districts of Rajasthan. The people affected by malnutrition should be provided with vitamin 'A' rich food and medicines should also be made available immediately.

SHRI NANDLAL CHOUDHARY (Sagar): Mr. Deputy Speaker, Sir, the following item may be included in the next week's agenda.

There has been a long-standing demand of the people for introducing an express train from Bombay to Allahabad via Bina-Sagar-Katni section and vice-versa. The people have to travel frequently between Allahabad and Bombay for immersion of ashes, *mundan* ceremonies and other business matters. The people have to face great difficulty due to non-availability of any direct express train between Allahabad and Bombay via Bina-Sagar-Katni.

Therefore, there is an urgent need to run an express train via Bina-Sagar-Katni.

SHRI MOHD. MAHFOOZ ALI KHAN (Etah): Sir, the following matter may please be included in the next week's agenda.

Urdu is the second largest spoken language of our country. During the period of Freedom movement most of the patriotic songs were in this language. In those days the famous song of Ram Prasad Bismil, "*Sarfarooshi ki Tamanna ab hamare dil mein hai*" was on the tongue of every child. This is not the language of any particular community. This language is a mixture of many languages which include Persian, Arabic, Hindi, Sanskrit, Turki and other Indian languages. The poetry of Ameer Khusro is a sample of mixed civilization of Urdu and Hindi, languages. Urdu is not a foreign language but purely an Indian language as it originated in our country. *Gazals* in this language are not only very much popular in our country but are also sung and heard in many countries of the world. Urdu knowing people live in every country of the world. I would like to urge upon the Government of India through this august House that:

1. Urdu should be recognised as a second official language in Uttar Pradesh, Bihar, West Bengal, Delhi, Jammu and Kashmir and in such other States where Urdu is the mothertongue of more than 10 per cent of the population.

2. Along with Hindi, Urdu should be adopted as a compulsory language in the schools of those States where three language formula is in force.

3. Gazettes of the Central Government, Railway Time-Tables and other information should be published in Urdu.

4. More financial assistance should be granted to Urdu Academies and a close watch should be kept upon those Academies so that they work for the progress of Urdu language.

5. Government advertisements should be given to Urdu Magazines and newspapers.

SHRI VIJOY KUMAR YADAV (Nalanda): Mr. Deputy Speaker, Sir, the following matter may please be included in the agenda for the week commencing from 21st March, 1988.

As per the decision of the Government at least one industry is to be set up at the Central Government expenses in each of the industrially backward districts. But it is regretfull that no such step has been taken in Bihar.

The Nalanda district of Bihar is very backward and has been selected for an agro-based industry.

I, therefore, request that the question regarding setting up an agro-based Industry in the Nalanda district must be discussed during next week.

[English]

SHRIMATI JAYANTI PATNAIK (Cuttack): Sir, the following matter may please be included in the next week's agenda:

In the historical process of declaration of backward areas, Orissa has suffered a great deal. While in many other advanced States, Taluqas are the units for declaration as backward area, the unit is a district in Orissa. This has led to a very peculiar situation. Different Taluqas in industrially advanced districts in many industrially advanced States, located not very far from highly developed industrial growth centres, have been declared as backward areas. In Orissa, except for a few urban centres like Rourkela, Cuttack, Bhubaneswar and Talcher, the entire State is industrially very backward, yet five districts are counted as the so-called non-backward areas. The Sivaraman Committee on Backward Area Development has emphasised this anomaly in the national context. The Government of Orissa have strongly recommended acceptance of the recommendation of the Sivaraman Committee in the interest of removing regional imbalance in industrial sector. I request the Government of India to take a quick decision in the matter.

SHRI SOMNATH RATH (Aska): The fol-

lowing matter may be included in the next week agenda.

A Coastal Steamer Service between Haldia and Visakhapatnam via Paradip and Gopalpur is necessary. At present there is one single railway line from Calcutta to Visakhapatnam and there is heavy traffic load on the railway. The Bay of Bengal is linked to the hinterland of West Bengal, Madhya Pradesh, Bihar, Orissa and Andhra Pradesh through Haldia, Paradip, Gopalpur and Visakhapatnam ports. To develop the tourist trade and also to relieve pressure on single railway line and to cater to the industrial needs of Orissa and other States through the Coastal Marine Transport, the steamer service should be introduced.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I will bring the Submissions made by the hon. Members to the notice of Business Advisory Committee.

12.41 hrs.

#### ELECTION TO COMMITTEE

[English]

#### Marine Products Export Development Authority

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to move:

"That in pursuance of sub-section 3 (c) of section 4 of the Marine Products Export Development Authority Act 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as member of the Marine Products Export Development Authority subject to the other provisions of the said Act vice Shri A.G. Subburaman died."